

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 1116 of 2020

1. Md. Islam Sk. @ Aslam Sk. @ Islam Sk.
 2. Md. Nakiruddin @ Nakruddin Petitioners
- Versus
1. The State of Jharkhand
 2. Lal Mohammad @ Lalu @ Taukid Alam Opp. Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioners : Mr. Anil Kr. Singh, Advocate
For the State : Mr. Hardeo Prasad Singh, A.P.P.

02/29.06.2020 Since there has been bereavement in the family of Mr. Gautam Kumar, learned counsel for the petitioners, let this case be listed after two weeks.

(Rongon Mukhopadhyay, J.)

Umesh/-